

Central Administrative Tribunal
Principal Bench

OA No.2387/2018

New Delhi, this the 12th day of July, 2018

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)

Dr. Lalita Chaudhary
(Aged about 56 years)
W/o Dr. V.K. Dhull,
R/o B-122, Pandara Road,
New Delhi – 110 003
(Working as Director Professor
in PGIMER, RML Hospital)Applicant

(By Advocate: Sh. S.K. Gupta)

Versus

Union of India through:

1. Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan,
New Delhi.
2. Director General Health Services,
Central Govt. Health Services,
Ministry of Health & Family Welfare,
Nirman Bhawan, New Delhi.
3. Medical Secretary,
Govt. of NCT of Delhi,
Delhi Secretariat,
I.P. Estate, Players Building
New Delhi.
4. Chief Secretary,
Govt. of NCT of Delhi,
Delhi Secretariat, IP Estate,
Players Building,
New Delhi.
5. Secretary (Health)
Govt. of NCT of Delhi,
IP Estate, Players Building,
New Delhi. ...Respondents

(By Advocate: Shri Ranjan Tyagi)

ORDER (Oral)**Justice L. Narasimha Reddy, Chairman:**

Learned counsel for the applicant submits that he has been instructed by his client to withdraw the OA. Permission is accorded. The OA is dismissed as withdrawn. There shall be no order as to costs.

(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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